

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 04.09.2019

NOTICE

Take notice that the following matters listed on 05.09.2019 at 2:00 PM in Chairperson's Court will not be taken up due to non-availability of the Bench and the next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	05.09.2019	12.09.2019
2.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	05.09.2019	12.09.2019
3.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	05.09.2019	13.09.2019
4.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	05.09.2019	13.09.2019

Copy to:

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**